

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3166
ANSWERED ON:27.07.2009
SCHOLARSHIP TO SCS QBCS STUDENTS
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details regarding the amount allocated and utilised for disbursing scholarships to students belonging to Scheduled Castes (SCs)/Other Backward Classes (OBCs) during each of the last three years and the current year;
- (b) whether the amount being paid at present as scholarship to the said categories of students is found adequate;
- (c) if not, the details thereof and the steps taken to increase the scholarship amount;
- (d) whether the scholarship amount has not been released to certain States;
- (e) if so, the details thereof and the reasons therefor alongwith the remedial steps taken by the Government in this regard; and
- (f) the details of the existing mechanism in place to monitor the implementation of the said scheme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) The details of the amount allocated and released for disbursing scholarships to students belonging to Scheduled Castes (SCs)/ Other Backward Classes (OBCs) during each of the last three years, and the current year, are given scheme-wise in Annexure-I.
- (b) and (c) A need was felt to increase the income ceiling and scholarship rates as well as revise other norms applicable under these schemes. Accordingly, the revision of these schemes is under consideration.
- (d) and (e) The details of State Governments/UTs to whom the funds were not released during 2008-09, and reasons therefor are given scheme-wise, in Annexure-II.
- (f) The implementation of the schemes is closely monitored through receipt of physical and financial progress reports from the State Governments/UT as well as evaluation of the schemes through independent agencies.